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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 20.12.1995

OA No. 459/95

Bhika Ram

...

Applicant.

versus

Union of India & Ors.

...

Respondents.

Mr. J.K. Kaushik, Counsel for the applicant.

CORAM:

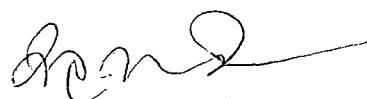
Hon'ble Mr. N.K. Verma, Administrative Member.

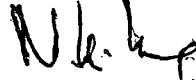
Hon'ble Mr. Rattan Prakash, Judicial Member.

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PER HON'BLE MR. N.K. VERMA:

This is an application in regard to fixation of pay on promotional post. A representation was made by the applicant on the level of the Divisional Personnel Officer and, thereafter, the applicant has come to this Tribunal on 14.8.1995 with this O.A. The departmental remedies available to the applicant have not been exhausted by him. In view of this, the O.A. is considered to be premature at this stage and is, therefore, dismissed at admission stage itself.


(Rattan Prakash)
Member (J)


(N.K. Verma)
Member (A)

CVR.